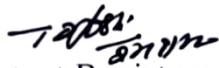


NOTICE

“Advocates are requested to supply copy of Paper Book (Memo of Parties, Grounds of Revision, impugned order , interim/final orders as well as fresh status Pending/Decided or any other relevant information if available) of **CRR 487 of 1988** titled as “Karaj/Karaz Singh V/s State of Punjab”.

  
Assistant Registrar  
(Civil Revision Branch)  
